

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4812
TO BE ANSWERED ON 15.12.2016

PENDING PROJECTS UNDER PMGSY

4812. SHRI A.T. NANA PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is true that thousands of road projects taken up under Pradhan Mantri Gram Sadak Yojana (PMGSY) are pending for more than four years and if so, the details thereof along with the reasons therefor, State/UT-wise including Maharashtra; and
- (b) the fresh steps taken by the Government to speed up the execution of the said scheme State/UT-wise including Maharashtra?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : 'Rural Roads' is a State subject and PMGSY is a one-time special intervention of the central government to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per PMGSY programme guidelines, tendering, award and execution of PMGSY projects is the responsibility of the State Government. In some States the progress of PMGSY is relatively slow due to which there are road works still incomplete even after four years. The State-wise details of the number of road works which are incomplete for more than 4 years including Maharashtra are given at **Annexure**. The reasons for slow progress are as under:-

- (i) Inadequate capacity of the Programme Implementation Units (PIUs).
- (ii) Most of the construction materials such as cement, steel, bitumen, machinery, personnel handle machinery etc. are not locally available.
- (iii) Lack of contracting capacity as well as non availability of basic road making equipment such as road roller, crushing plants, dumper/tipper, trucks etc.
- (iv) Non-availability of land or the land falling under forest areas.
- (v) Law and order problem in some parts of the States.

(b) : From time to time, State Governments are advised through various Regional Review meetings & Empowered Committee meetings to take suitable necessary action to expedite timely completion of road works under PMGSY. The following steps have been taken by the Ministry to ensure effective implementation of PMGSY:

- (i) Additional Programme Implementation Units (PIUs) set up for augmenting the execution capacity of the State.
- (ii) Provisions in the Standard Bidding Document (SBD) rationalized.
- (iii) Training to field engineers, contractors and their staff, imparted regularly for capacity building.

For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, has formulated an Action Plan to complete the connectivity mandate of the balance eligible habitations under PMGSY-I by March, 2019, before the earlier set target date of 2022. Accordingly, all State governments have also formulated annual action plan for 2016-17 to complete all sanctioned PMGSY road works within the stipulated time frame.

ANNEXURE

Annexure referred to in reply to Lok Sabha Unstarred Q.No.4812 for 15.12.2016

Details of the number of road/ bridge works pending for more than 4 years under PMGSY

Sr.No.	State Name	Total No. of road/bridges sanctioned	Total No. of road/bridges completed	Road works/bridges yet to be completed, pending for more than 4 years
1	2	3	4	5
1	Andhra Pradesh	4603	4410	35
2	Arunachal Pradesh	975	752	26
3	Assam	5649	4851	306
4	Bihar	15546	11639	782
5	Chhattisgarh	7425	6365	254
6	Goa	84	70	14
7	Gujarat	4573	4483	5
8	Haryana	532	525	0
9	Himachal Pradesh	2550	2074	175
10	Jammu and Kashmir	2525	1318	576
11	Jharkhand	6010	3434	725
12	Karnataka	3639	3543	0
13	Kerala	1431	1155	95
14	Madhya Pradesh	18964	15306	164
15	Maharashtra	6644	6117	36
16	Manipur	1544	1175	1
17	Meghalaya	721	447	16
18	Mizoram	217	186	9
19	Nagaland	305	281	24
20	Odisha	13309	10135	670
21	Punjab	1181	1042	0
22	Rajasthan	17017	15052	197
23	Sikkim	899	640	75
24	Tamil Nadu	7289	6479	0
25	Tripura	1430	1148	39
26	Uttar Pradesh	18547	17467	113
27	Uttarakhand	1314	875	75
28	West Bengal	4981	4070	223
29	Telangana	2976	2825	37
	Total:	152880	127864	4672
30	A & N Islands	18	0	18
31	Dadra & Nagar Haveli	156	0	156
32	Daman & Diu	0	0	0
33	Delhi	1	0	1
34	Lakshadweep	0	0	0
35	Pondicherry	78	77	1
	Total (UTs):	253	77	176
	Grand Total:	153133	127941	4848